

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:4799
ANSWERED ON:07.08.2009
FUNDS PROVIDED TO BIHAR
Singh Dr. Raghuvansh Prasad

Will the Minister of FINANCE be pleased to state:

- (a) the quantum of funds provided to Bihar on the recommendations of the Twelfth Finance Commission and the heads under which it has been provided;
- (b) whether the Government has obtained information about the items of works on which the said funds have been spent;
- (c) if so, the details thereof; and
- (d) if not, whether the Government proposes to obtain the said information?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF FINANCE (SHRI NAMO NARAIN MEENA)

(a): Head-wise details of quantum of funds provided to Bihar as per recommendations of the Twelfth Finance Commission are as under:

(Rs. in crore)

Head	2005-06	2006-07	2007-08	2008-09	2009-10
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as on
(05.08.2009)

1 2 3 4 5 6

Forest 1.00 1.00 1.00 1.00 0.50

Health 289.30 322.57 179.83 200.51 223.57

Education 443.99 486.17 266.18 582.93 319.16

Roads & Bridges 77.34 77.34 77.34 38.67

Public Buildings 89.90 44.95 44.96 44.95

Heritage Conservation 8 97 10.00 6.88 1.19

State Specific Needs 119.47 43.09 22.70 70.00

Local Bodies 176.60 353.20 515.60 339.00 42.60

Grant

Calamity 55,85 55.85 233.23 121.86 62.80
Relief Fund

National Calamity 1000.00
Contingency Fund

Total 966.74 1514.47 1371.22 2397.18 803.44

(b) to (d); Grants recommended by the Twelfth Finance Commission can be used only for the respective purposes for which they are released. Utilization of these grants is to be monitored by a High Level Committee headed by the Chief Secretary of the State. Grants released are subject to audit.